

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:53

ANSWERED ON:22.02.2013

IT NOTICE TO SPORTS BOARD

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

Will the Minister of FINANCE be pleased to state:

- (a) whether the income tax department has issued notice to any sport board for its non-payment of income tax;
- (b) if so, the details thereof alongwith the amount required to be deposited and date from which it is outstanding;
- (c) whether the Government proposes to levy/impose tax on sports; and
- (d) if so, the details thereof indicating the factors taken into consideration while fixing rates of such taxes?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI S. S. PALANIMANICKAM

(a) & (b) Information is being collected and will be laid on the table of the House.

(c)& (d) For the year 2013-14, the Budgetary exercise is under progress, Government's response in this regard shall be reflected in the form of Finance Bill, 2013.